

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:948  
ANSWERED ON:10.07.2009  
GAS- BASED POWER PLANTS  
Singh Shri Dushyant

**Will the Minister of POWER be pleased to state:**

- (a) whether the proposals to set up gas based power plants in various States are pending with the Union Government;
- (b) if so, the details thereof, State-wise; and
- (c) the time by which such proposals are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRI BHARATSINH SOLANKI)

(a) to (c) : With the enactment of the Electricity Act, 2003, Techno-Economic Clearance (TEC) of Union Government is not required to set up Gas-based Power Plants. As such, no proposals to set up Gas-based Power Plants for techno-economic clearance are lying pending with the Union Government.